

FORM G

INVITATION FOR EXPRESSION OF INTEREST

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS

1.	Name of the Corporate Debtor	Sri Ganga Steel Enterprises Private Limited
2.	Date of incorporation of Corporate Debtor	03.05.1999
3.	Authority under which Corporate Debtor is incorporated / registered	ROC Hyderabad Registration No.072917
4.	Corporate Identity Number / limited liability identification number of Corporate Debtor	U27201TG1999PTC072917
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office: H.No. 8-2-248/1/7/18 Plot No.18, Nagarjuna Hills, Punjagutta Hyderabad Hyderabad TG 500082 IN
6.	Insolvency commencement date of the Corporate Debtor	Date of Order is 31.10.2022 (Order made available on 10.11.2023)
7.	Date of invitation of expression of interest	20.05.2023
8.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by e-mailing to ip.srigangasteel@gmail.com
9.	Norms of ineligibility applicable under section 29A are available at:	Details can be sought by e-mailing to ip.srigangasteel@gmail.com
10.	Last date for receipt of expression of interest	04.06.2023
11.	Date of issue of provisional list of prospective resolution applicants	14.06.2023
12.	Last date for submission of objections to provisional list	19.06.2023
13.	Date of issue of final list of prospective resolution applicants	29.06.2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19.06.2023
15.	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	The prospective resolution applicants are requested to send an e-mail to ip.srigangasteel@gmail.com Information Memorandum, RFRP and Evaluation Matrix will be provided via e-mail/data room after execution of the confidentiality undertaking.
16.	Last date for submission of resolution plans	19.07.2023
17.	Manner of submitting resolution plans to resolution professional	Soft copy of the Resolution Plan should be sent to via e-mail to ip.srigangasteel@gmail.com and hard copy to be sent in a plain sealed envelope marked to Mr. Maruti Venkata Subba Rao Poluri, Resolution Professional, Empire Square, Third Floor, TF-8, Above RBL Bank, Pillar No.1612, Jubilee Hills, Hyderabad, Telangana-500 033
18.	Estimated date for submission of resolution plan to the Adjudicating Authority for approval	05.08.2023
19.	Name and registration number of the resolution professional	Maruti Venkata Subba Rao Poluri Reg. No. IBB/PA-002/IP-N00924/2019-20/13001 AFA valid up to 01.05.2024
20.	Name, Address and e-mail of the resolution professional, as registered with the Board	Maruti Venkata Subba Rao Poluri, Resolution Professional, Vishnu Vistara Apartments, Flat No. A-505, Bhagya Nagar Colony Main Road, Madhapur, Hyderabad, Telangana- 500 081 e-mail: cssubbarao@gmail.com
21.	Address and email to be used for correspondence with the resolution professional	Empire Square, Third Floor, TF-8, Above RBL Bank, Pillar No.1612, Jubilee Hills, Hyderabad, Telangana-500 033 e-mail: ip.srigangasteel@gmail.com
22.	Date of publication of Form G	20.05.2023



Date: 20.05.2023
Place: Hyderabad

Maruti Venkata Subba Rao Poluri
Resolution Professional for M/s Sri Ganga Steel Enterprises Pvt Ltd
Regn.No. IBB/PA-002/IP-N00924/2019-20/13001
Empire Square, Third Floor, TF-8, Road No.36,
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E-mail id: ip.srigangasteel@gmail.com

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